

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 111**  
**(IB)-1493(PB)/2018**

**IN THE MATTER OF:**

Enkay (India) Rubber Co. Pvt Ltd

.... Applicant/petitioners

v.

Sumeru Processors Pvt Ltd


.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)**

**Order delivered on 06.10.2020**

**ORDER**

Renotified to 04.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

06.10.2020  
Aarti